CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL MUMBAI

REGIONAL BENCH, COURT NO. 1

APPLICATION NO. ST/MISC/85702/2023

IN

APPEAL NO. ST/86404/2016

SODEXO FOOD SOLUTIONS INDIA PVT. LTD. Appellant Vs. COMMISSIONER OF SERVICE TAX-VI, MUMBAI Respondent

Appearance:

Present for the Appellant : Ms Dhruvi Shah, Advocate Present for the Respondent : Shri Priyesh Bheda, Authorized Representative

CORAM:

HON'BLE MR. S.K. MOHANTY, MEMBER (JUDICIAL) HON'BLE MR. M.M. PARTHIBAN, MEMBER (TECHNICAL)

Date of Hearing : **23/11/2023**

<u>ORDER</u>

The matter is adjourned to 19.03.2024.

(M.M. PARTHIBAN) MEMBER (TECHNICAL) (S.K. MOHANTY) MEMBER (JUDICIAL)